

12.34 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER CUSTOMS ACT AND
INCOME-TAX (SECOND AMENDMENT)
RULES

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
K. C. PANT): I beg to lay on the
Table:—

- (1) A copy each of the following
Notifications under section
159 of the Customs Act, 1962:
 - (i) G.S.R. 512 published in
Gazette of India dated the
16th March, 1968.
 - (ii) G.S.R. 513 published in
Gazette of India dated the
16th March, 1968.
 - (iii) The Customs (Export of
Tea to United Kingdom on
Consignment Account) Va-
luation Rules, 1968, publish-
ed in Notification No. G.S.R.
518 in Gazette of India dated
the 12th March, 1968.
 - (iv) G.S.R. 519 published in
Gazette of India dated the
14th March, 1968, [Placed in
Library. See No. LT-673/
68].
- (2) copy of the Income-tax (Se-
cond Amendment) Rules, 1968,
published in Notification No.
S.O. 1112 in Gazette of India
dated the 18th March, 1968,
under section 296 of the In-
come-tax Act, 1961. [Placed
in Library. See No. LT-674/
68].

INDIAN FOREST SERVICE (REGULATION OF
SENIORITY) RULES

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI VIDYA CHARAN SHUKLA):
I beg to lay on the Table a copy
of the Indian Forest Service (Regu-
lation of Seniority) Rules, 1968, pub-
lished in Notification No. G.S.R. 481
in Gazette of India dated the 16th
March, 1968, under sub-section

(2) of section 3 of the All Indian
Services Act, 1951. [Placed in Lib-
rary. See No. LT-675/68].

12.35 1/4 hrs.

PUBLIC ACCOUNTS COMMITTEE
TWENTY-SECOND REPORT

SHRI M. R. MASANI (Rajkot): I
beg to present the Twenty-second
Report of the Public Accounts Com-
mittee relating to the Third Five
Year Plan of the Railways—Chapter I
and paras 16 and 17 of the Audit Re-
port (Railways), 1967.

MR. SPEAKER: Mr. Poonacha.

12.35½ hrs.

STATEMENT RE. RAILWAY ACCI-
DENT AT BHARWARI STATION ON
THE NORTHERN RAILWAY

THE MINISTER OF RAILWAYS
(SHRI C. M. POONACHA): Sir, with
profound regret I have to inform the
House that shortly after 22-21
hours on 30-3-1968, train No. 460
Down Goods hauled by electric
locomotive, entered the down main
line at Bharwari station on the Fateh-
pur-Allahabad broadgauge electrified
section of the Northern Railway and
collided with the rear of train No. 2
AGA Down Agra-Allahabad passen-
ger, which had been received earlier
on the same line at about 22-11 hours.

As a result the electric locomotive
of the goods train along with four
wagons next to it derailed and cap-
sized and the rear-most two coaches
of Agra-Allahabad passenger—a first
class coach and a third class luggage
and brake van—were seriously dam-
aged. Seventeen persons including
the driver of train No. 460 Down
goods were killed and another 30
persons injured of whom 11 persons
are suspected to have sustained griev-
ous injuries. Subsequently two per-
sons with grievous injuries succumbed